

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2054
ANSWERED ON:23.08.2012
BPL SURVEY
Khaire Shri Chandrakant Bhaurao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the definition being used by Government to define the poverty line for providing funds under different Centrally Sponsored Schemes;
- (b) whether Government has commenced the BPL survey to identify the exact number of persons living below poverty line in this country as on date;
- (c) if so, the detail thereof;
- (d) whether Government has any data regarding the number of families moved from BPL to APL during the last three years and the current year, and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN "ADITYA")

(a): The Poverty Line is defined by the Planning Commission on the basis of the Monthly Per Capita Consumption Expenditure (MPCE). For 2004-05, the poverty line is monthly per capita consumption expenditure of Rs.447/- in rural area and Rs. 579 for urban area. A person whose consumption expenditure level is less than that of poverty line is treated as Below Poverty Line (BPL). As per the Planning Commission estimation, the poverty line for 2009-10 at all India level is Rs. 672.8 in rural area and Rs.859.6 in urban area. The rural population living below the above mentioned poverty lines are targeted as beneficiaries under the Centrally Sponsored Schemes of Swarnajayanti Gram Swarozgar Yojana (SGSY)/National Rural Livelihood Mission (NRLM) and Indira Awas Yojana(IAY).

(b)&(c): A Socio Economic and Caste Census (SECC) has been launched on 29th June, 2011 in the country which is being carried out by the respective States/Union Territories Governments with the financial and technical support of the Ministry of Rural Development to generate a large number of social and economic indicators relating to households across the country for their ranking. The Status of the SECC 2011 as on 16.08.2012 is enclosed as Annexure.

(d)&(e): The Ministry of Rural Development does not monitor/maintained the information /data about the number of people brought above the poverty line during the last three year and the current year. However, the Ministry of Rural Development is implementing a major self employment programme namely the Swarnjayanti Gram Swarozgar Yojana (SGSY) /National Rural Livelihood Mission (NRLM), in all the rural areas of the country through State Government and Union Territory Administrations, with the objectives to bring the assisted poor rural families above poverty line. The All India Report of Concurrent Evaluation Study of SGSY, conducted through the independent research organizations during 2008, reveals that the percentage of sampled individual swarozgaries crossed the poverty line due to the assistance provided under the SGSY ranged from 17.46% in Chattisgarh to 33.33% in Gujarat. Similarly, members of Self Help Groups (SHGs) who crossed poverty line ranged from 16.28% in Uttaranchal to 33.86% in Meghalaya State.